

under sub-section (1) of Section 619-A of the Companies Act, 1956.

- (ii) Review by the Government on the working of the above Corporation. [Placed in Library, see No. LT-1480/67.]

of India dated the 5th August, 1967. [Placed in Library, see No. LT-1379/67.]

- (2) to lay on the Table a copy each of the following Reports under sub-section (1) of section 619-A of the Companies Act, 1956 :—

ORDINANCES UNDER ARTICLE 123(2)(A) OF THE CONSTITUTION

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I beg to lay on the Table a copy each of the following Ordinances under provisions of article 123(2)(a) of the Constitution :—

- (1) The Taxation Laws (Amendment) Ordinance, 1967 (No. 5 of 1967, promulgated by the President on the 14th September, 1967.
- (2) The Essential Commodities (Amendment) Ordinance, 1967 (No. 6 of 1967) promulgated by the President on the 16th September, 1967.
- (3) The Court-Fees (Delhi Amendment) Ordinance, 1967 (No. 7 of 1967) promulgated by the President on the 7th October, 1967.
- (4) The Essential Commodities (Second Amendment) Ordinance, 1967 (No. 8 of 1967) promulgated by the President on the 21st October, 1967. [Placed in Library, see No. LT-1481/67.]

NOTIFICATIONS UNDER NAVY ACT

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B. R. BHAGAT) : I beg (1) to re-lay on the Table a copy each of the following Notifications under section 185 of the Navy Act, 1957 :—

- (i) The Naval Ceremonial, Conditions of Service and Miscellaneous (Fourth Amendment) Regulations 1967, published in Notification No. S.R.O. 17/E in Gazette of India dated the 7th July, 1967. [Placed in Library, see No. LT-1112/67.]
- (ii) The Navy (Disposal of Private Property) (Amendment) Regulations, 1967, published in Notification No. S.R.O. 257 in Gazette

- (i) Annual Report of the Bharat Earth Movers Limited, Bangalore for the year 1966-67 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library, see No. LT-1482/67.]

- (ii) Annual Report of the Bharat Electronics Limited, Bangalore for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, see No. LT-1483/67.]

- (iii) Annual Report of the Hindustan Aeronautics Limited, Bangalore for the year 1966-67 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library, see No. LT-1484/67.]

DELHI SALES TAX (AMENDMENT) RULES

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : I beg to relay on the Table a copy of the Delhi Sales Tax (Amendment) Rules, 1967, published in Notification No. F. 4(33)/62-Fin. (E)(I) in Delhi Gazette dated the 19th July, 1967, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941 as in force in the Union territory of Delhi. [Placed in Library, see No. LT-1289/67.]

FLOOD SITUATION IN THE COUNTRY

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a statement on the flood situation in the country. [Placed in Library, see No. LT-1486/67.]

COAL MINES PROVIDENT FUND AND BONUS SCHEME ACT

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-

MENT AND REHABILITATION (SHRI L. N. MISHRA) : I beg to lay on the Table a copy each of the following Notifications under section 7-A of the Coal Mines Provident Fund and Bonus Schemes Act, 1948 :—

- (1) The Coal Mines Bonus (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1264 in Gazette of India dated the 26th August, 1967.
- (2) The Andhra Pradesh Coal Mines Bonus (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1265 in Gazette of India dated the 26th August, 1967.
- (3) The Rajasthan Coal Mines Bonus (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1266 in Gazette of India dated the 26th August, 1967.
- (4) The Assam Coal Mines Bonus (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1267 in Gazette of India dated the 26th August, 1967.

[Placed in Library. See No. LT-1485/67.]

FOOD CORPORATIONS RULES ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table :—

- (1) A copy of the Food Corporation (Eleventh Amendment) Rules, 1967, published in Notification No. G.S.R. 1415 in Gazette of India dated the 14th September, 1967, under sub-section (3) of section 44 of the Food Corporations Act, 1964. [Placed in Library. See No. LT-1487/67].
- (2) A copy each of the following Notifications under sub-section (6) of sections 3 of the Essential Commodities Act, 1955 :—
 - (i) The Fertiliser (Control) Second Amendment Order, 1967 published in Notification No. G.S.R. 1524 in Gazette of India dated the 14th October, 1967.

- (ii) The Sugarcane (Control) Second Amendment Order, 1967, published in Notification No. G.S.R. 1591 in Gazette of India dated the 17th October, 1967.

[Placed in Library. See No. LT-1487/67.]

- (3) A copy of the Report of the Sugar Enquiry Commission (Hindi version). [Placed in Library, See No. LT-1487/67.]

REPORT OF THE COMMISSION ON INQUIRY ON THE DISTURBANCES IN THE CENTRAL JAIL, TEHAR, NEW DELHI AND GOVERNMENT RESOLUTION THEREON

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table :—

- (1) A copy of the Report of the Commission on Inquiry on the disturbances that took place in the Central Jail, Tehar, New Delhi, on the 29th June, 1967.
- (2) A copy of Government Resolution No. 18/49/67-Delhi dated the 11th November, 1967 containing Government's decisions on the recommendations made by the above Commission. [Placed in Library. See No. LT-1488/67.]

REPORT ON FOURTH GENERAL ELECTIONS IN INDIA, 1967, VOLUME II (STATISTICAL)

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN) : I beg to lay on the Table a copy of the Report on the Fourth General Elections in India, 1967, Volume-II (Statistical) [Placed in Library. See No. LT-1489/67].

ANNUAL REPORT OF THE COFFEE BOARD FOR 1965-66, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : I beg to lay on the Table :—

- (1) A copy of the Annual Report of the Coffee Board for the year 1965-66.